

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) There is no proposal, at present, to start a bus service from Manali to Leh.

(b) Permits are required for Indians and Foreigners who intend to visit Ladakh by this route.

#### Mines found in Koraput District of Orissa

9003. SHRI GIRIDHAR GOMANGO : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of mines found in Koraput district of Orissa upto 1972;

(b) whether Government of Orissa and the Mining Corporation of Orissa had done commendable job for the implementation of these discovered mines; and

(c) if so, what is the stage of production of such mines ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

#### Casual Leave to Industrial Workers of Defence Establishments

9004. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether any final decision has since been taken to grant 12 days' casual leave to the industrial workers in Defence establishments ;

(b) whether Workshop workers under Railways are already getting it; and

(c) if so, the reasons for this discrimination ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK) : (a). The matter is under consideration of the Departmental Council (JCM) where the demand was raised by the employees' representatives.

(b) and (c). Workshop workers under the Railways can be granted casual leave upto a maximum of 12 days in a year. This concession has been made admissible to them as a result of an award given by a Board of Arbitration. Casual leave of industrial workers in Defence establishments is regulated in accordance with the orders applicable to the industrial workers under Central Government Departments.

#### Reduction in working on over-time in Ordnance Factories

9005. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether working on the over-time has been reduced in almost all the Ordnance Factories;

(b) if so, the reasons for the same;

(c) whether this has affected production seriously; and

(d) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Overtime working in the Ordnance Factories has either been completely stopped or reduced, partly on account of reduction in Service demands and partly on account of reduction in Pay & Allowances Budget (Over-time), and partly because of power cut imposed on some of the factories.

(c) and (d). Reduction in overtime working could entail some reduction in the quantum of production. However, the working hours of a factory can be regulated depending on the workload and availability of resources.

#### Statement by former Defence Secretary regarding Divided Counsel and Misplaced Loyalties

9006. SHRI H. M. PATEL :  
SHRI P. M. MEHTA :

Will the Minister of DEFENCE be pleased to state :